

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**

**UNSTARRED QUESTION NO. 1872**

**TO BE ANSWERED ON 28<sup>th</sup> JULY, 2016**

**VOLUNTARY RETIREMENT SCHEME**

1872. SHRI DEVJI M. PATEL:  
SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of SHIPPING be pleased to state:  
पोतपरिवहनमंत्री

- (a) whether the Government has launched a special Voluntary Retirement Scheme (VRS) for the employees/workers of major port trusts in the country;
- (b) if so, the details thereof along with the number of employees identified as surplus along with the number of employees opted for VRS, port-wise; and
- (c) the steps taken/being taken by the Government to ensure that highly skilled employees/workers of these ports are not compelled to take VRS under the said scheme?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

- (a) The Government has issued 'Standard Guidelines' dated 13.06.2016 to Major Port Trusts to implement Special Voluntary Retirement Scheme (SVRS) subject to the conditions laid down therein.
- (b) During the year 2016, Government has granted permission for SVRS in Visakhapatnam Port Trust and New Mangalore Port Trust. The SVRS is open for six months within which employees can opt for the same.
- (c) The Major Port Trusts have been directed to ensure that SVRS is extended in a manner that the profitability and port efficiency are not affected.

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